

FORM A

PUBLIC ANNOUNCEMENT

*(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ATRIA WIND POWER (KR 2) PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	ATRIA WIND POWER (KR 2) PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	10 TH JULY 2018
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, BANGALORE, MINISTRY OF CORPORATE AFFAIR
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U40300KA2018PTC114656
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	NO. 11, 1 ST FLOOR COMMISSARIAT ROAD BANGALORE- 560025, KARNATAKA
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	12 TH DECEMBER 2022
7.	DETAILS OF LIQUIDATOR NAME ADDRESS EMAIL ADDRESS TELEPHONE NUMBER REGISTRATION NUMBER OF THE LIQUIDATOR	MS. MEDHA KULKARNI D-301, ADMIRALTY SQUARE, 13 CROSS, 6 MAIN, INDIRANAGAR, BANGALORE 560038 medha1273@gmail.com 9945551326 REG. NO. IBBI/IPA-001/IP-P00121/2017-2018/10263
8.	LAST DATE FOR SUBMISSION OF CLAIMS	11 TH JANUARY 2023

Notice is hereby given that the Atria Wind Power (KR 2) Private Limited has commenced voluntary liquidation on 12th December 2022.

The stakeholders of Atria Wind Power (KR 2) Private Limited are hereby called upon to submit a proof of their claims, on or before 11th January 2023, to the liquidator at the address mentioned against item 7.

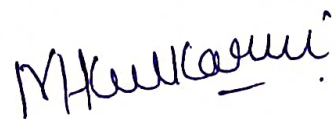
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: Ms. Medha Kulkarni

Date: 15th December 2022

Place: Bangalore



MEDHA KULKARNI

**IP Reg. No. IBBI/IPA-001/IP-P00121/
2017-2018/10263**